

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION

Dated, Shillong the 28th October, 2021

No.HCM/II/73/2021/Estt./04 : In exercise of the power conferred by sub-clause(15) of clause(C) of the Rules of the High Court of Meghalaya,2013(chapter –II), the High Court of Meghalaya, in terms of the resolution adopted in the Full Court meeting held on the 27th October, 2021, is been pleased to amend the Rules of the High Court of Meghalaya Rules,(Part I), 2013 as under:

The words '**including the pages of annexures**' appearing in Rule 33 of the Rules of the High Court of Meghalaya, 2013, is substituted by the words, '**All annexures to the affidavit shall be certified to be true copy by the Advocate-on-Record**'.

By Order,

REGISTRAR GENERAL

Dated, Shillong the 28th October, 2021

Memo No.HCM/II/73/2021/Estt./04 -A

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
6. The Joint Registrar (Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information.
7. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
8. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
9. The Director of Printing and Stationery, Meghalaya, Shillong with a request to publish the same in the Extraordinary Gazette.
10. The Chief Librarian for kind information and necessary action.
11. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website under the relevant head.
12. Notice Board.
13. Office File.

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29/10/21


REGISTRAR GENERAL